

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

C.P. No. 18/95 In
Original Application No. 182/94 | 1598 -
1601

Prescot Road,
Gulestan Bldg,
Fort, Bombay-1

Date : 6.3.95

Shri/Smt. S. A. Engineer

... Applicant

V/s

Union of India & Ors.

... Respondents

CORAM : Hon'ble Shri Justice M. S. Deshpande, Vice Chairman
Hon'ble Shri M. R. Kolhatkar, M(A)

TRIBUNAL'S ORDER

Date : 10.2.95

Shri S. B. Talekar, Counsel for the applicant.

■ We have heard the learned counsel for the applicant and we do not think, in view of the final order passed in the case, that it would be an appropriate order passed, to take any step in the matter of alleged contempt.

Contempt petition No. 18/95 disposed of.

Certified True Copy

Date

Section Officer
Central Admin. Tribunal,
Bombay Bench.

COPY TO :-

1. Shri S. A. Engineer, Chief Administrator (New Towns) CIDCO Ltd., New Aurangabad.
2. Govt. of Maharashtra through the Chief Secretary, Govt. of Maharashtra, General Administration, Mantralaya, Bombay-32.
3. The City & Industrial Development Corpn., through the Managing Director Nirmal, Nariman Point, Bombay - 21.
4. Union of India, through the Sec., Dept. of personnel and Administration, Training & Public Grievances, Ministry of Home Affairs, North Block, New Delhi. - 110 001.

Despatched on.....6-3-95

Despatcher

SECTION OFFICER.

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